NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 182/16	TP 196/17	Hearing	391 / 394	Ingersoll-Rand Climate Solutions Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

2. SATIP FOR Adenle L. pohm.

ORDER

Counsel for Petitioner Company is present. Smt. M.R Sinchana, Standing Counsel for Central Government filed Memo of appearance on behalf of ROC & R.D. She has also filed Affidavit / Report of ROC and R.D. Counsel for Petitioner filed synopsis, Affidavit and C.A certificates regarding Accounting treatment. Heard Smt. M.R Sinchana, Standing Counsel for ROC and R.D. Counsel for petitioner undertake to file Memo/explanation for the objections raised by the ROC and R.D in their report and further undertake to file Audited Balancesheet for the year ending 31/03/2016 for both the companies. The Counsel for petitioner undertake to file in the Registry. For orders. Reserved

Member (J)

Member (T)